

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/51772/2025 ARBP/115/2025	TWAMEV CONSTRUCTION AND INFRASTRUCTURE LIMITED VS WATER CORPORATION OF ODISHA (WATCO),KHURDA	IPSIT AUROBINDO ACHARYA VS	// (//
2	D-BLAPL/39113/2025 BLAPL/13494/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /718 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001493/2025
3	D-BLAPL/39140/2025 BLAPL/13495/2025	BABURAM ADIWASI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /109 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000014/2025
4	D-BLAPL/39396/2025 BLAPL/13496/2025	PRASANTA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000136/2025
5	D-BLAPL/39397/2025 BLAPL/13497/2025	GANESH GHATAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000136/2025
6	D-BLAPL/38849/2025 BLAPL/13498/2025	ARUN KUMAR PAUL VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000001/2025
7	D-BLAPL/39082/2025 BLAPL/13499/2025	BHARAT NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BANAPUR P.S. /33 /2025 A.D.J.,KHURDA(Khordha) ST/0000162/2025
8	D-BLAPL/39179/2025 BLAPL/13500/2025	NITESH KUMAR BUDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /245 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000068/2025
9	D-BLAPL/39114/2025 BLAPL/13501/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /784 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001600/2025
10	D-BLAPL/39157/2025 BLAPL/13502/2025	BRUSHABH @ BRUSABHA CHIRGUNI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /27 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000019/2025
11	D-BLAPL/39182/2025 BLAPL/13503/2025	SUBHAMJYOTI PRADHAN @ RAJA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /734 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000019/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/39168/2025 BLAPL/13504/2025	RAFIQUE KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /30 /2025 A.D.J.,DHENKANAL(Dhenkanal) CT/0000104/2025
13	D-BLAPL/39394/2025 BLAPL/13505/2025	RATANGAPANI PADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000136/2025
14	D-BLAPL/39253/2025 BLAPL/13506/2025	SANJAY KAISHALYA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BISSAMCUTTACK /51 /2022 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUT TR/0000053/2022
15	D-BLAPL/38110/2025 BLAPL/13507/2025	SYED REYAN AHMED VS STATE OF ODISHA	JAGADIP SAHOO VS	INFOCITY PS /508 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001794/2025
16	D-BLAPL/39218/2025 BLAPL/13508/2025	SUMANTA KUMAR PANI VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000028/2025
17	D-BLAPL/39219/2025 BLAPL/13509/2025	JAY NARAYAN BASTIA VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /219 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000210/2025
18	D-BLAPL/39256/2025 BLAPL/13510/2025	MANAS DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHENKANAL SADAR /764 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001384/2025
19	D-BLAPL/39302/2025 BLAPL/13511/2025	TARAKANTA BHOI VS STATE OF ODISHA	BIKASH KARNA VS	BIJEPUR /260 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000056/2025
20	D-BLAPL/39309/2025 BLAPL/13512/2025	BUDHIA PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /414 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000608/2025
21	D-BLAPL/39270/2025 BLAPL/13513/2025	SWAYAM PRAVU SREECHARAN @ SWOYAM VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	CANTONMENT ROAD /146 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000249/2025
22	D-BLAPL/39292/2025 BLAPL/13514/2025	SAGAR @ SAGAR MOHANTY @ JITU MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	SUNDARGARH TOWN /558 /2025 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000177/2025
23	D-BLAPL/39356/2025	KALIA BADAMUNDI	BASANTA KUMAR DAS	RAMAGIRI /54 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

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	BLAPL/13515/2025	VS STATE OF ODISHA	VS	A.D.J.,PARALAKHEMUNDI(Gajapati) Spl/0000036/2025
24	D-BLAPL/39223/2025 BLAPL/13516/2025	AHALYA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PURUSHOTTAMPUR /195 /2020 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000189/2020
25	D-BLAPL/39227/2025 BLAPL/13517/2025	SONU MARTHA @ SONU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000143/2025
26	D-BLAPL/39353/2025 BLAPL/13518/2025	TUNA PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	PAHALA /191 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000302/2025
27	D-BLAPL/39197/2025 BLAPL/13519/2025	MD. SANULLA @ SANULLA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	RAJGANGPUR /592 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001175/2025
28	D-BLAPL/39355/2025 BLAPL/13520/2025	BIKRAM DEHERI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	RENGALI /248 /2025 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000157/2025
29	D-BLAPL/39199/2025 BLAPL/13521/2025	BHANWAR BHARAT SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000123/2024
30	D-BLAPL/39201/2025 BLAPL/13522/2025	SUDARSHAN BEHERA @ DOLIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /300 /2015 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000061/2024
31	D-BLAPL/39204/2025 BLAPL/13523/2025	MD. AFROZ VS STATE OF ODISHA	GOREKHANATH DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001525/2025
32	D-BLAPL/39207/2025 BLAPL/13524/2025	PRASANTA MAHALIK @ BAPUNU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /153 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000626/2025
33	D-BLAPL/39404/2025 BLAPL/13525/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	GOCHHAPADA /196 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000117/2025
34	D-BLAPL/39090/2025 BLAPL/13526/2025	SEKH SOHAG VS	BIJAY KUMAR BEHERA VS	PAHALA /191 /2025 3RD A.D.J., BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

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35	D-BLAPL/39213/2025 BLAPL/13527/2025	STATE OF ODISHA BIGHNESWAR NAYAK @ BIGHINI VS	JYOTIRMAYA SAHOO VS	TR/0000302/2025 KANPUR /20 /2021 A.D.J.,ATHAGARH(Cuttack)
36	D-BLAPL/39407/2025 BLAPL/13528/2025	STATE OF ODISHA SANKAR GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	ST/0000136/2025 ASKA /661 /2025 J.M.F.C.,ASKA(Ganjam)
37	D-BLAPL/39217/2025 BLAPL/13529/2025	STATE OF ODISHA BULU BEHERA VS	BIJAYA KUMAR RAGADA VS	GR/0002040/2025 SEMILLIGUDA /180 /2023 SPECIAL JUDGE,KORAPUT(Koraput)
38	D-BLAPL/39433/2025 BLAPL/13530/2025	STATE OF ODISHA NAHID AKHTAR VS	BIBHUDHANANDA MUDULI VS	TR/0000148/2023 / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
39	D-BLAPL/36037/2025 BLAPL/13531/2025	STATE OF ODISHA RAJ KISHORE BEHERA VS	BIBHU PRASAD CHHUALSINGH VS	2(A)CC/0000054/2025 / /0 SPECIAL JUDGE,NAYAGARH(Nayagarh)
40	D-BLAPL/39132/2025 BLAPL/13532/2025	STATE OF ODISHA RINTU @ SOUMYA RANJAN MALLICK @ KALU VS	SATYA RANJAN MULIA VS	TR/0000128/2025 NEMALO /240 /2025 J.M.F.C.,SALIPUR(Cuttack)
41	D-BLAPL/39239/2025 BLAPL/13533/2025	STATE OF ODISHA MUNA @ MAZHAL HUSSAIN @ MAJAHAL HUSEN VS	KULDEEP MOHANTY VS	GR/0000478/2025 BETNOTI /417 /2025 J.M.F.C., BETANATI(Mayurbhanj)
42	D-BLAPL/39319/2025 BLAPL/13534/2025	STATE OF ODISHA KAPILASH @ KAPILAS DIGAL VS	MAHES DAS VS	CT/0001409/2025 / /0 SPECIAL JUDGE ASKA(Ganjam)
43	D-BLAPL/39101/2025 BLAPL/13535/2025	STATE OF ODISHA PAPU CHOUDHURY VS	BIJAYA KUMAR MISHRA VS	2(A)CC/0000024/2025 JAGATPUR /184 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)
44	D-BLAPL/39321/2025 BLAPL/13536/2025	STATE OF ODISHA JAGA BAHADUR @ BAKADI VS	RAMESH CHANDRA MAHARANA VS	Spl/0000058/2022 ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul)
45	D-BLAPL/39322/2025 BLAPL/13537/2025	STATE OF ODISHA MANOJ KUMAR PATRA @ MOTILAL @ MOTI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	CT/0000476/2025 BISOI /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/39080/2025 BLAPL/13538/2025	BISHNU TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /699 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003403/2025
47	D-BLAPL/35796/2025 BLAPL/13539/2025	APURBA BISWAS VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2025
48	D-BLAPL/39257/2025 BLAPL/13540/2025	RATAN SINGH VS STATE OF ODISHA	BRUNDABAN ROUT VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000020/2025
49	D-CMAPL/47702/2025 CMAPL/351/2025	BAISHNABA CHARAN ROUT VS STATE OF ODISHA	ADV. VS	// (//
50	D-CMP/51674/2025 CMP/2062/2025	PRABHAT KUMAR PANIGRAHI VS TARENI SAHU	RABINDRA KUMAR PATNAIK VS	// CIVIL JUDGE(JD), POLASARA(Ganjam) CMA/0000001/2023
51	D-CMP/21526/2025 CMP/2063/2025	DHRUBENDRA CHANDRA DAS VS DHAKAJA DAS	PRAKASH KUMAR MOHANTY VS	// DISTRICT & SESIONS JUDGE,BARIPAD. RFA/0000050/2024
52	D-CMP/52398/2025 CMP/2064/2025	PRATIBHA MANJARI PRADHAN VS THE SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR	DR. JANMEJAYA RAY VS	// DISTRICT & SESIONS JUDGE,BARIPAD. Fao/0000021/2025
53	D-CMP/52602/2025 CMP/2065/2025	PRADEEP KUMAR PASAYAT VS MANORANJAN PASAYAT	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC TS/0000897/1988
54	D-CMP/53362/2025 CMP/2066/2025	RAMESH CHANDRA GANDHI VS PRIYANKA KOTECHA	TUSHAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000050/2019
55	D-CMP/52586/2025 CMP/2067/2025	BHOLESWAR MAHANTA VS PURNA CHANDRA MAHANTA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000127/2014
56	D-CMP/52877/2025 CMP/2068/2025	NARAHARI DASH VS SARAT CHANDRA DASH	SATYAJIT MUKHERJEE VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur CMA/0000030/2024
57	D-CMP/53364/2025	RAMESH CHANDRA GANDHI	TUSHAR KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/2069/2025	VS PRIYANKA KOTECHEA	VS	DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000051/2019
58	D-CONTC/52217/2025 CONTC/6212/2025	AGE TANDI VS GIRISH CHANDRA DHARUA, SUB REGISTRAR, TITILAGARH	ADV VS	// ()
59	D-CONTC/52698/2025 CONTC/6213/2025	ANNADA BIJAY PATTANAYAK VS DR.JAYANTA KUMAR PRADHAN, DISTRICT AYUSH MEDICAL OFFICER BALASORE	PRADOSH KUMAR DAS VS	// ()
60	D-CONTC/38731/2025 CONTC/6214/2025	JITENDRANATH NATH VS ASWATHY S.,IAS, COMMISSIONER-CUM- SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA	ADV. VS	// ()
61	D-CONTC/49525/2025 CONTC/6215/2025	MANOJ KUMAR DASH VS ASWATHY S., I.A.S., COMMNR. CUM SECY. TO GOVT. OF ODISHA, HEALTH AND F.W DEPT.	ADV. VS	// ()
62	D-CONTC/50145/2025 CONTC/6216/2025	BHAGYALATA PATRA VS REENA KUMARI NAYAK,TAHASILDAR,BERHAMPUR	ADV. VS	// ()
63	D-CONTC/51276/2025 CONTC/6217/2025	MATURAM MAJHI VS B.PARAMESWARAN,IAS,COMMISSIONER-CUM- SECRETARY, ST AND SC DEVELOPMENT, DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// ()
64	D-CONTC/51278/2025 CONTC/6218/2025	GARIBA BAG VS SACHIN PAWAR,IAS,COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	ADV. VS	// ()
65	D-CONTC/51281/2025 CONTC/6219/2025	PRADEEP KUMAR MAJHI VS SACHIN PAWAR,IAS,COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	ADV. VS	// ()
66	D-CONTC/51283/2025 CONTC/6220/2025	SHAMBHUPRASAD BHOI VS B.PARAMESWARAN,IAS, COMMNR. CUM SECY. ST AND SC DEVELOPMENT DEPT. GOVT. OF ODISHA	ADV. VS	// ()
67	D-CONTC/51286/2025 CONTC/6221/2025	PITABASH DAKUA VS ANU GARG,IAS,ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA	ADV. VS	// ()
68	D-CONTC/51289/2025 CONTC/6222/2025	TIKECHAN PUNJI VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

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69	D-CONTC/51294/2025 CONTC/6223/2025	B PARAMESWARAN,IAS,COMMISSIONER-CUM- SECRETARY, ST AND SC DEVELOPMENT, DEPARTMENT, GOVT. OF ODISHA JOGESWAR SAGRIA VS	ADV. VS	// // ()
70	D-CONTC/49702/2025 CONTC/6224/2025	B PARAMESWARAN,IAS,COMMISSIONER -CUM- SECRETARY, ST AND SC DEVELOPMENT, DEPARTMENT, GOVT. OF ODISHA SURA VI DALEI VS	ADV. VS	// // ()
71	D-CONTC/51297/2025 CONTC/6225/2025	MANAS KUMAR JENA,DISTRICT EDUCATION OFFICER, MALKANGIRI BRUNDABAN BAKUL VS	ADV. VS	// // ()
72	D-CONTC/51329/2025 CONTC/6226/2025	B PARAMESWARAN,IAS,COMMISSIONER-CUM- SECRETARY, ST AND SC DEVELOPMENT, DEPARTMENT, GOVT. OF ODISHA, LAMBODAR GADNAIK VS	ADV. VS	// // ()
73	D-CONTC/51364/2025 CONTC/6227/2025	ANU GARG,IAS,ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA RABINDRA KUMAR MOHANTY VS	ADV. VS	// // ()
74	D-CONTC/51440/2025 CONTC/6228/2025	ARINDAM DAKUA,IAS,DIRECTOR OF MUNICIPAL ADMINISTRATION CUM EX OFFICIO ADDL. SECY. TO GOVT.,ODISHA PUSPALATA BARIK VS	ADV. VS	// // ()
75	D-CONTC/51442/2025 CONTC/6229/2025	ANU GARG, IAS,ADDL. CHIEF SECRETARY TO GOVT. WATER RESOURCES DEPT.,ODISHA KSHIRA DHIR VS	ADV. VS	// // ()
76	D-CONTC/51444/2025 CONTC/6230/2025	ANU GARG, IAS, ADDL, CHIEF SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT. CHATURI DHIR VS	ADV. VS	// // ()
77	D-CONTC/51449/2025 CONTC/6231/2025	ANU GARG, IAS, ADDL. CHIEF SECRETARY TO GOVT. WATER RESOURCES DEPT.,ODISHA DALIMBA SAHOO VS	ADV. VS	// // ()
78	D-CONTC/51564/2025 CONTC/6232/2025	ANU GARG, IAS,ADDL. CHIEF SECRETARY TO GOVT, WATER RESOURCES DEPT.,ODISHA RANJIT NAHAK @ RANJIT KUMAR NAHAK VS	ADV. PRAVASH CH JENA VS	// // ()
79	D-CONTC/51566/2025 CONTC/6233/2025	DR.RABIN CHARCHIL MISHRA, TAHASILDAR,KABISURYA NAGAR,GANJAM ANTARYAMI DEBATA VS RAJESH PRAVAKAR PATIL,COMMNR. CUM SECY. TO GOVT., DEPT. OF CO OPERATION, ODISHA	KSHIROD KUMAR ROUT VS	// // () //

ORISSA HIGH COURT

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80	D-CONTC/51612/2025 CONTC/6234/2025	GOURI SHANKAR PATRA VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY TO GOVERNMENT, DEPARTMENT OF HIGHER EDUCATION, ODISHA	ADV. VS	// 0
81	D-CONTC/52216/2025 CONTC/6235/2025	PRASANNA BARIK@PRASANNA KUMAR VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT, ODISHA	ADV. VS	// 0
82	D-CONTC/52407/2025 CONTC/6236/2025	SUKUMAR DAS VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
83	D-CONTC/30570/2025 CONTC/6237/2025	HEMANTA KUMAR PANI VS BHUPENDRA SINGH PUNIA, IAS, COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF SILK DEVELOPMENT, ODISHA	AMIT KUMAR NATH VS	// 0
84	D-CONTC/46960/2025 CONTC/6238/2025	SANTOSH KUMAR MANGARAJ VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT, ODISHA	SUCHETA GUMANSINGH VS	// 0
85	D-CONTC/50015/2025 CONTC/6239/2025	MAMITA DAS VS USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT.	GYANA RANJAN MAHAPATRA VS	// 0
86	D-CONTC/51085/2025 CONTC/6240/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SANIMAL, BARGARH VS DR. N. THIRUMALA NAIK, IAS, PRINCIPAL SECY. TO GOVT., SCHOOL AND MASS EDUCATION, ODISHA	ADV. VS	// 0
87	D-CONTC/51214/2025 CONTC/6241/2025	BIDYADHAR MOHAPATRA VS DR. N. THIRUMALA NAIK, IAS, COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, DEPT. OF SCHOOL AND MASS EDUCATION	ADV. VS	// 0
88	D-CONTC/51949/2025 CONTC/6242/2025	RAJKISHORE TRIPATHY VS USHA PADHEE, IAS, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA	DINESH KUMAR PANDA VS	// 0
89	D-CONTC/52382/2025 CONTC/6243/2025	SURYAMANI MEHER VS KALIPRASANNA MOHAPATRA, IAS, DIRECTOR DEPT. OF HIGHER EDUCATION, ODISHA	KIRAN KUMAR PATEL VS	// 0
90	D-CONTC/52415/2025 CONTC/6244/2025	DR. BIJOY KUMAR SAHOO VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
91	D-CONTC/52419/2025	SUBHASIS TRIPATHY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

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	CONTC/6245/2025	VS MRUTYUNJAY TRIPATHY, TAHASILDAR,BHUBANESWAR	VS	() //
92	D-CRLA/37714/2025 CRLA/1450/2025	RANKANIDHI MAHAKUR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PUINTALA /136 /2022 SPECIAL JUDGE (POCSO), BALANGIR(B)
93	D-CRLA/37856/2025 CRLA/1451/2025	AKSHAY KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/0000045/2022 SALIPUR /64 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cu
94	D-CRLA/38579/2025 CRLA/1452/2025	BIGHANESWAR DAS VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	JAGATPUR /26 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu
95	D-CRLA/38214/2025 CRLA/1453/2025	DAMAN @ JATIA MOHANTA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA(SR.ADV.) VS	CHANDUA /97 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BA
96	D-CRLA/39169/2025 CRLA/1454/2025	DASARATHI MALLIK @ DAMA VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	ST/0000306/2023 SATYABADI /217 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri)
97	D-CRLLP/39445/2025 CRLLP/100/2025	DR.SABITA SATPATHY VS SRIRANJAN PATTNAIK	PRASANNA KUMAR PARHI VS	TR/0000010/2025 //0 J.M.F.C.,SAMBALPUR(Sambalpur)
98	D-CRLMA/38646/2025 CRLMA/182/2025	MUKESH KUMAR JAIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ICC/0000121/2017 TITILAGARH /36 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH
99	D-CRLMA/38154/2025 CRLMA/183/2025	ANICHETI TEJASWAR RAO@ANICHETI TEJA @A.TEJA VS STATE OF ODISHA	ADV. VS	GR/0000046/2025 GUNUPUR /209 /2025 ()
100	D-CRLMA/39646/2025 CRLMA/184/2025	LALIT BEHERA VS STATE OF ODISHA	ADV. VS	// BADAMPAHAD /130 /2025 ()
101	D-CRLMC/39175/2025 CRLMC/5500/2025	ALOK KUMAR SINGH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// BARGARH /36 /2015 S.D.J.M.,BARGARH(Bargarh)
102	D-CRLMC/39147/2025 CRLMC/5501/2025	BAMADEV MALLIK VS	BIKASH KARNA VS	CT/0000115/2015 BOUDH /125 /2023 SPECIAL JUDGE,BAUDH(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/39507/2025 CRLMC/5502/2025	STATE OF ODISHA MADHAB DIGAL VS	DEBASIS MISHRA VS	Spl/0000080/2023 // SPECIAL JUDGE, PHULBANI(Kandhamal)
104	D-CRLMC/37355/2025 CRLMC/5503/2025	STATE OF ODISHA DHARABAHI NAYAK VS	DURGA PRASAD JENA VS	2(A)CC/0000007/2025 JEYPORE MAHILA /57 /2018 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS)
105	D-CRLMC/38999/2025 CRLMC/5504/2025	STATE OF ODISHA SWORUP ROUTH VS	DEEPAK KUMAR SAHOO VS	GR/0000970/2018 NAYAPALLI P.S. /504 /2020 J.M.F.C.(III),BHUBANESWAR(Khordha)
106	D-CRLMC/39377/2025 CRLMC/5505/2025	STATE OF ODISHA BISWAJIT MOHANTY @ BISWAJEET MOHANTY VS	SAMBIT RATH VS	CT/0005818/2020 AIR FIELD P.S. /16 /2025 J.M.F.C.,BHUBANESWAR(Khordha)
107	D-CRLMC/38940/2025 CRLMC/5506/2025	STATE OF ODISHA SURU@LINGARAJ NAIK VS	BIKASH KARNA VS	CT/0000069/2025 BAUNISUNI /12 /2025 SPECIAL JUDGE,BAUDH(Baudh)
108	D-CRLMC/39130/2025 CRLMC/5507/2025	STATE OF ODISHA HARI BEHERA VS	NARENDRA KUMAR LENKA VS	Spl/0000026/2025 SARANAKUL /25 /2013 A.D.J.,ODAGAON(Nayagarh)
109	D-CRLMC/39386/2025 CRLMC/5508/2025	STATE OF ODISHA MUKESH KUMAR PATEL VS	JUDHISTHIR SAHOO VS	ST/0000083/2015 G.R.P.S.,BERHAMPUR /15 /2024 2ND A.D.J.,BERHAMPUR(Ganjam)
110	D-CRLMC/38482/2025 CRLMC/5509/2025	STATE OF ODISHA GAJENDRA NATH SAHOO VS	SANDEEP RATH VS	GR/0000012/2024 TIRTOL /83 /2016 JMFC TIRTOL(Jagatsinghapur)
111	D-CRLMC/39081/2025 CRLMC/5510/2025	STATE OF ODISHA MANTU SAHU VS	AMITAV TRIPATHY VS	GR/0000298/2016 SONEPUR /136 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
112	D-CRLMC/39154/2025 CRLMC/5511/2025	STATE OF ODISHA KANHEI BADI VS	BIKASH KARNA VS	Spl/0000038/2024 BAUNISUNI /184 /2025 SPECIAL JUDGE,BAUDH(Baudh)
113	D-CRLMC/39214/2025 CRLMC/5512/2025	STATE OF ODISHA CHANDRAMANI DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	Spl/0000145/2025 DHARMASALA /65 /2018 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000250/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/38932/2025 CRLMC/5513/2025	RAMA BARIK@RAM PRASAD BARIK VS STATE OF ODISHA	AZAD KESHORI DASH VS	BAUNISUNI /12 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/000026/2025
115	D-CRLMC/39424/2025 CRLMC/5514/2025	SOMANATH DAS VS STATE OF ODISHA	RASHMI RANJAN SUNDARA VS	SAHID NAGAR P.S. /60 /2012 J.M.F.C.(III),BHUBANESWAR(Khordha) GR/0000733/2012
116	D-CRLMC/39278/2025 CRLMC/5515/2025	RAJ KISHORE BARIK@RAJKISHOR BARIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA SADAR /282 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/000049/2025
117	D-CRLMC/39594/2025 CRLMC/5516/2025	MEDAM INDIRA DEVI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	RAJGANGPUR /561 /2025 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000172/2025
118	D-CRLMC/39428/2025 CRLMC/5517/2025	SAHARUKH SAHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PURUNABAZAR /261 /2025 J.M.F.C.,BHADRAK(Bhadrak) GR/0000355/2025
119	D-CRLMC/39434/2025 CRLMC/5518/2025	PRIYANKA BHANJA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHUSURI /137 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000305/2023
120	D-CRLMC/39323/2025 CRLMC/5519/2025	DILLIP DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /110 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000796/2025
121	D-CRLMC/27099/2025 CRLMC/5520/2025	CHINTAMANI BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHAULIAGANJA /283 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000797/2025
122	D-CRLMC/38105/2025 CRLMC/5521/2025	DEEPAK TANTY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SUNDARGARH TOWN /301 /2021 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001742/2021
123	D-CRLMC/38687/2025 CRLMC/5522/2025	MANASH RANJAN SAMANTARAY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /162 /2017 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000920/2017
124	D-CRLMC/38427/2025 CRLMC/5523/2025	RAM SEVAK ROY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000003/2000
125	D-CRLMC/38690/2025	BABULI CHARAN SAHOO	BIBEKANANDA MAHAPATRA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/5524/2025	VS HALADHAR BEHERA	VS	S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/000044/2021
126	D-CRLMC/39046/2025 CRLMC/5525/2025	SK. SANA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002286/2025
127	D-CRLMC/39297/2025 CRLMC/5526/2025	BISHIKESHAN BHAL VS STATE OF ODISHA	NIRANJAN PANDA VS	TANGI /54 /2004 JUDGE FAMILY COURT,CUTTACK(Cutta Ctp/0000133/2007
128	D-CRLMC/39180/2025 CRLMC/5527/2025	RANJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /186 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000778/2024
129	D-CRLMC/39064/2025 CRLMC/5528/2025	AKASH HARIJAN VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /250 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000042/2025
130	D-CRLMC/39592/2025 CRLMC/5529/2025	SUDHAKAR PRADHAN VS STATE OF ODISHA	BIKRAM SENAPATI VS	PURI SADAR /50 /2022 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000091/2022
131	D-CRLMC/39206/2025 CRLMC/5530/2025	BULU@RAJENDRA KUMAR MISHRA@RAJENDRA MISHRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	ATHGARH /192 /1999 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C GR/0000420/1999
132	D-CRLMC/39522/2025 CRLMC/5531/2025	SURAJ NARAYAN PADHY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000078/2022
133	D-CRLMC/39366/2025 CRLMC/5532/2025	ROHIT JENA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /152 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000131/2024
134	D-CRLMP/39166/2025 CRLMP/1723/2025	PANCHALI MALIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	/ /0 (//
135	D-CRLMP/39439/2025 CRLMP/1724/2025	LAXMAN BHOI VS STATE OF ODISHA	RAMAKANTA BHOI VS	GOBINDAPUR /307 /2025 (//
136	D-CRLMP/39419/2025 CRLMP/1725/2025	SOMANATH SAHOO VS	BIJAY KUMAR ROUT VS	MANIABANDHA /125 /2025 (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/37067/2025 CRLMP/1726/2025	STATE OF ODISHA SWARNA PRAVA SAHOO VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /655 /2025 ()
138	D-CRLREV/36931/2025 CRLREV/1095/2025	STATE OF ODISHA DIPTI RANJAN SWAIN VS	TRILOCHAN PANIGRAHI VS	// SATYABADI /361 /2023 AD-HOC A.D.J.,(FTSC),PURI(Puri)
139	D-CRLREV/37422/2025 CRLREV/1096/2025	STATE OF ODISHA SANTOSH KUMAR SINGH VS	SANTOSH KUMAR DASH VS	ST/0000011/2024 CDA-II /43 /2024 J.M.F.C,CUTTACK(Cuttack)
140	D-CRLREV/37769/2025 CRLREV/1097/2025	STATE OF ODISHA AKSHYA KUMAR BEHERA VS	GOURAV MOHANTY VS	GR/0000308/2024 / /0 JUDGE FAMILY COURT-II,BHUBANESW
141	D-CRLREV/38314/2025 CRLREV/1098/2025	BHAGYASHREE BEHERA BANTY@AKASH SAMANTRAY VS	DEBASNAN DAS VS	Crp/0000225/2019 PARADEEP /202 /2024 J.M.F.C.,KUJANG(Jagatsinghapur)
142	D-CRLREV/38323/2025 CRLREV/1099/2025	STATE OF ODISHA MANORAMA BARIK VS	DEEPAK KU SAHOO VS	GR/0000892/2024 KENDRAPARA SADAR /470 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap
143	D-CRLREV/39362/2025 CRLREV/1100/2025	STATE OF ODISHA ORI-HOME CONSTRUCTION PVT.LTD.,BBSR VS	LUCKY MOHANTY VS	TR/0000155/2024 / /0 1ST. A.D.J.,ROURKELA(Sundargarh)
144	D-CRLREV/39364/2025 CRLREV/1101/2025	TAPAN KUMAR MALLIK ORI-HOME CONSTRUCTION PVT.LTD.,BBSR VS	LUCKY MOHANTY VS	CRREV/0000015/2025 / /0 1ST. A.D.J.,ROURKELA(Sundargarh)
145	D-CRLREV/39125/2025 CRLREV/1102/2025	TAPAN KUMAR MALLIK MANOJ KUMAR SAMAL VS	ARIJEET MISHRA VS	CRREV/0000014/2025 / /0 DIST.&SESSIONS JUDGE,KENDRAPARA
146	D-CRLREV/39320/2025 CRLREV/1103/2025	MAMATA SAMAL SANDHYARANI ROUT VS	ARIJEET MISHRA VS	CRA/0000006/2025 ALAKUNDA /88 /2025 A.D.J.,JAJPUR(Jajapur)
147	D-CRLREV/39473/2025 CRLREV/1104/2025	STATE OF ODISHA AMRIT PRITAM BISWAL VS	BINI MISHRA VS	CMC/0000010/2025 INFOCITY PS /222 /2021 3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000034/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/39469/2025 CRLREV/1105/2025	AJIT SAMAL VS MANJUSHREE SAHOO	SAILAZA NANDAN DAS VS	CHANDRASEKHARPUR /35 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0007624/2024
149	D-FAO/52660/2025 FAO/550/2025	SHILA DEVI VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000175/2024
150	D-FAO/52668/2025 FAO/551/2025	DIPTIMAYEE PADHIARY VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2022
151	D-FAO/52796/2025 FAO/552/2025	SUNAKAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000245/2016
152	D-FAO/52356/2025 FAO/553/2025	SUNIL KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000237/2015
153	D-GUAP/52567/2025 GUAP/17/2025	BISWAJIT CHOUDHURY VS PRASANJIT CHOUDHURY	ARIJEET MISHRA VS	// DISTRICT & SESSIONS JUDGE,KEONJH GUAP/0000003/2024
154	D-MACA/27885/2025 MACA/1333/2025	AMALU TADINGI VS TUMURUDA SRINIVASH RAO	KAPILA CHARAN NAYAK VS	// A.D.J.,RAYAGADA(Rayagada) Mac/0000018/2021
155	D-MACA/33041/2025 MACA/1334/2025	RADHAKANTA NAYAK VS DEEPAK KUMAR BEHERA	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000418/2019
156	D-MACA/51525/2025 MACA/1335/2025	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO. LTD.,BALASORE VS SUVENDU KUMAR MAHARANA	BIJOY DASMOHAPATRA VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000105/2023
157	D-MACA/52679/2025 MACA/1336/2025	DAKSHYAPANI MAHAPATRA VS DILIP KUMAR KAR	DEBASISH PATNAIK VS	// I MACT,BALASORE(Baleshwar) Mac/0000219/2022
158	D-MACA/52149/2025 MACA/1337/2025	PRASANTA DALEI VS SRIRAM TRADERS, KHORDHA	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000148/2019
159	D-MACA/33043/2025	SHISHIR PRADHAN	KAPILA CHARAN NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1338/2025	VS SOUMYA RANJAN PANDA	VS	3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000332/2016
160	D-MACA/45730/2025 MACA/1339/2025	THE MANAGER LEGAL, M/S. ORIENTAL INSURANCE COMPANY LIMITED.,KHURDA VS KALPANA KANHAR	ADAM ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000103/2022
161	D-MACA/52608/2025 MACA/1340/2025	THE DIVISIONAL MANAGER, THE NATIONAL INSURANCE CO. LTD.,BBSR VS SANJAY KUMAR PRADHAN	BIJOY DASMOHAPATRA VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000102/2024
162	D-MSA/52271/2025 MSA/64/2025	SRI BHABA NRUSINGHA DEV VS HINDU PUBLIC	AMIYA KUMAR MISHRA VS	// DY.COMNR. OF ENDOWMENTS,BBSR(K Fa/0000006/2014
163	D-RPFAM/52653/2025 RPFAM/411/2025	RAKESH KUMAR DASH VS KUMKUM SARANGI	BHARAT JALLI VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000020/2024
164	D-RPFAM/52459/2025 RPFAM/412/2025	BISHNU @ BAISHNAB CHARAN MALLICK VS RENUBALA MALLICK	PRASANTA KUMAR DAS VS	// JUDGE,FAMILY COURT,JAGATSINGPU CMC/0000007/2023
165	D-RPFAM/52630/2025 RPFAM/413/2025	JAGA JYOTI MAHANTA VS MANDAKINI MAHANTA	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000144/2019
166	D-RSA/52563/2025 RSA/629/2025	SIDHARTHA KUMAR PRADHAN VS SHYAM BISWAL (DEAD)	KABIRAJ PRADHAN VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE RFA/0000003/2015
167	D-RSA/50920/2025 RSA/630/2025	PRAVAT CHOUDHURY VS RANJIT CHOUDHURY	CHITTA RANJAN NANDA VS	// A.D.J.,UDALA(Mayurbhanj) RFA/0000044/2025
168	D-RSA/51567/2025 RSA/631/2025	GILERMINA JOSEPH VS ANIMA JOSEPH	RABINDRA KUMAR SAHOO VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000015/2024
169	D-RSA/53275/2025 RSA/632/2025	BHIMSEN PADHAN @BHIMSEN PRADHAN VS FALGUNI BADHEI	SAROJ KUMAR MISHRA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000019/2024
170	D-RSA/48251/2025 RSA/633/2025	BHARAT KUMAR LENKA VS	SANJEEV UDGATA VS	// DISTRICT & SESIONS JUDGE,BHUBANE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RSA/48655/2025 RSA/634/2025	SISIR KANTA SWAIN JOGENDRA BEHERA VS	SANJEEV UDGATA VS	RFA/0000098/2024 // DISTRICT & SESIONS JUDGE,BHUBANE
172	D-RSA/48667/2025 RSA/635/2025	SISIR KANTA SWAIN MURALIDHAR PRADHAN VS	SANJEEV UDGATA VS	RFA/0000093/2024 // DISTRICT & SESIONS JUDGE,BHUBANE
173	D-RVWPET/45915/2025 RVWPET/289/2025	SISIR KANTA SWAIN SATYABAN SETHI VS	ADV. VS	RFA/0000097/2024 // ()
174	D-WA/53366/2025 WA/1962/2025	STATE OF ODISHA MAHESWAR JENA VS	PRATIK NAYAK VS	// // ()
175	D-WA/49035/2025 WA/1963/2025	MADHUSUDAN DALAI NIMMASURI SUNITA VS	SONITA BISWAL VS	// // ()
176	D-WA/52631/2025 WA/1964/2025	UNION OF INDIA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
177	D-WA/52635/2025 WA/1965/2025	PRAFULLA KUMAR PANDA STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // ()
178	D-WA/52651/2025 WA/1966/2025	RAMA CHANDRA DASH STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // ()
179	D-WA/52785/2025 WA/1967/2025	YUDHISTIRA MOHANTA STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // ()
180	D-WP(C)/52885/2025 WP(C)/36672/2025	SANTOSH KUMAR PATRA JAGAN KUMAR DAS VS	SUDHIR KUMAR MALLICK VS	// // ()
181	D-WP(C)/52887/2025 WP(C)/36673/2025	ASSISTANT SETTLEMNT OFFICER, CUTTACK SUCHITRA MALLIK VS	SUDHIR KUMAR MALLICK VS	// // ()
		ASSISTANT SETTLEMNT OFFICER, CUTTACK		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/52890/2025 WP(C)/36674/2025	CHANDAN MALLIK VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
183	D-WP(C)/52893/2025 WP(C)/36675/2025	MIHIR MALLICK VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
184	D-WP(C)/52727/2025 WP(C)/36676/2025	KOKILA JENA VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	// 0 //
185	D-WP(C)/52662/2025 WP(C)/36677/2025	CHANDAN NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //
186	D-WP(C)/52612/2025 WP(C)/36678/2025	DR.BIJAY KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
187	D-WP(C)/50589/2025 WP(C)/36679/2025	UGRASEN MUDULI VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
188	D-WP(C)/51756/2025 WP(C)/36680/2025	BHOBANI PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
189	D-WP(C)/50621/2025 WP(C)/36681/2025	USHARANI JENA VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
190	D-WP(C)/50670/2025 WP(C)/36682/2025	SHIBANANDA SHROFF VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
191	D-WP(C)/50880/2025 WP(C)/36683/2025	SANTOSH BAG VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
192	D-WP(C)/52424/2025 WP(C)/36684/2025	PRAKASH CHANDRA SATPATHY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
193	D-WP(C)/50856/2025	SUNITA SAHU	TRIBIKRAM MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36685/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/51195/2025 WP(C)/36686/2025	CHITTARANJAN PARIDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
195	D-WP(C)/52267/2025 WP(C)/36687/2025	RADHANATH PARIDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
196	D-WP(C)/51748/2025 WP(C)/36688/2025	SABITA JENA VS PRATAP KUMAR JENA	AKSHAYA KUMAR NAYAK VS	// 0 //
197	D-WP(C)/52473/2025 WP(C)/36689/2025	SHREE RAM SEBA PARISAD, FATEGARH, NAYAGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
198	D-WP(C)/53112/2025 WP(C)/36690/2025	CHANDRAHAS MEHER VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
199	D-WP(C)/53114/2025 WP(C)/36691/2025	MALI KISAN VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
200	D-WP(C)/53030/2025 WP(C)/36692/2025	SAI SATYA SWARUPAYA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
201	D-WP(C)/52546/2025 WP(C)/36693/2025	M/S VAISHNO MOTORS, BHUBANESWAR VS REGISTRATION AUTHORITY, RTO, BHUBANESWAR	SIDHARTHA DAS VS	// 0 //
202	D-WP(C)/51900/2025 WP(C)/36694/2025	SMITARANI RAY VS INSPECTOR GENERAL REGISTRATION, ODISHA CUTTACK	HEMANT KU. TRIPATHY VS	// 0 //
203	D-WP(C)/51907/2025 WP(C)/36695/2025	HEMANGINI MISHRA VS OMBUDSMAN OFFICER, C/O RESERVE BANK OF INDIA, BHUBANESWAR	SASANKA SEKHAR PAIKRAY VS	// 0 //
204	D-WP(C)/52595/2025 WP(C)/36696/2025	A.KAJAL PATRO VS	ARUN KUMAR PATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/52840/2025 WP(C)/36697/2025	STATE OF ORISSA ABHISHEK PATNAIK VS	SOUBHAGYA SWAIN VS	// // 0
206	D-WP(C)/52322/2025 WP(C)/36698/2025	STATE OF ODISHA JUGAL MAJHI VS	NIRANJAN LENKA VS	// // 0
207	D-WP(C)/52852/2025 WP(C)/36699/2025	STATE OF ODISHA JAYANTA SAMANTARAY VS	SOUBHAGYA SWAIN VS	// // 0
208	D-WP(C)/52395/2025 WP(C)/36700/2025	STATE OF ODISHA KABIR KISAN VS	ASHOK KUMAR MISRA VS	// // 0
209	D-WP(C)/51996/2025 WP(C)/36701/2025	STATE OF ODISHA HAYAGRIB GURU VS	SOUBHAGYA SWAIN VS	// // 0
210	D-WP(C)/52687/2025 WP(C)/36702/2025	STATE OF ODISHA APARNA DEY VS	SUDHANSHU SEKHAR PRATAP VS	// // 0
211	D-WP(C)/51954/2025 WP(C)/36703/2025	STATE OF ODISHA HALDHAR MISHRA VS	PITAMBAR PANDA VS	// // 0
212	D-WP(C)/53069/2025 WP(C)/36704/2025	STATE OF ORISSA SAFFRON RESOURCES PRIVATE LIMITED, SAMBALPUR VS	SARADA PRASANNA SARANGI VS	// // 0
213	D-WP(C)/52849/2025 WP(C)/36705/2025	STATE OF ODISHA M/S.JAY ROAD WAYS, BHUBANESWAR VS	SIDHARTH SHANKAR PADHY VS	// // 0
214	D-WP(C)/52545/2025 WP(C)/36706/2025	THE ODISHA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD, BHUBANESWAR PUJARANI DAS VS	BIKASH KUMAR ROURTRAY VS	// // 0
215	D-WP(C)/51347/2025 WP(C)/36707/2025	STATE OF ODISHA UMAKANTA RATH VS	NEELAKANTHA PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/52504/2025 WP(C)/36708/2025	BUDHU NAIK VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
217	D-WP(C)/52018/2025 WP(C)/36709/2025	KABITA MOHAKUD VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
218	D-WP(C)/51570/2025 WP(C)/36710/2025	MANORAMA PANDA @ RAMAMANI PANDA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
219	D-WP(C)/48080/2025 WP(C)/36711/2025	SANJIB DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
220	D-WP(C)/52642/2025 WP(C)/36712/2025	KRISHNAPRIYA PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
221	D-WP(C)/52609/2025 WP(C)/36713/2025	DILLIP MOHANTY VS SATYABHAMA @ ALOKSIKHA SAHOO	BISWARANJAN DALAI VS	// 0 //
222	D-WP(C)/52672/2025 WP(C)/36714/2025	SURESH CHANDRA PATTANAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
223	D-WP(C)/52888/2025 WP(C)/36715/2025	AKASH DAS VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
224	D-WP(C)/52575/2025 WP(C)/36716/2025	DIPTI BISWAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
225	D-WP(C)/52654/2025 WP(C)/36717/2025	DR. PRATAPRUDRA SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
226	D-WP(C)/52413/2025 WP(C)/36718/2025	NANDINI NAIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	// 0 //
227	D-WP(C)/52772/2025	MD.MAZHAR ALAM	SIDHARTHA DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36719/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/52239/2025 WP(C)/36720/2025	SABITA MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
229	D-WP(C)/51388/2025 WP(C)/36721/2025	HDFC BANK LTD.,MUMBAI VS SUSIL KUMAR SAHOO	NALINI KANTA DASH VS	// 0 //
230	D-WP(C)/52320/2025 WP(C)/36722/2025	SARAT CHANDRA MAJHI VS THE ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD.(OMFED), KHURDA	ANKSHYANGSHU SEKHAR NANDY VS	// 0 //
231	D-WP(C)/51891/2025 WP(C)/36723/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
232	D-WP(C)/53146/2025 WP(C)/36724/2025	TAPASWI KUMAR ACHARYA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
233	D-WP(C)/51952/2025 WP(C)/36725/2025	MANORAMA ACHARYA VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
234	D-WP(C)/52722/2025 WP(C)/36726/2025	JAPA GRAM PANCHAYAT, BARTOL, JAGATSINGHPUR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
235	D-WP(C)/52740/2025 WP(C)/36727/2025	NINI SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
236	D-WP(C)/52998/2025 WP(C)/36728/2025	BASUDEV MAJHI VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //
237	D-WP(C)/53272/2025 WP(C)/36729/2025	ANUJA TARINI MISHRA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
238	D-WP(C)/52883/2025 WP(C)/36730/2025	BANITA MALLICK VS	SUDHIR KUMAR MALLICK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/52989/2025 WP(C)/36731/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK DUKHIRAM SOREN VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// // ()
240	D-WP(C)/52732/2025 WP(C)/36732/2025	CHAMPESWAR SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// () //
241	D-WP(C)/52105/2025 WP(C)/36733/2025	JITENDRA KUMAR DALAI VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// () //
242	D-WP(C)/52431/2025 WP(C)/36734/2025	PURNACHANDRA KUMBHAR VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// () //
243	D-WP(C)/52924/2025 WP(C)/36735/2025	MANJULATA NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
244	D-WP(C)/53087/2025 WP(C)/36736/2025	SAROJINI DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
245	D-WP(C)/52992/2025 WP(C)/36737/2025	ROHITA KISHAN VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// () //
246	D-WP(C)/53268/2025 WP(C)/36738/2025	BUDHIA MOHAMMAD VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// () //
247	D-WP(C)/53266/2025 WP(C)/36739/2025	SALMA BEGUM VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// () //
248	D-WP(C)/52810/2025 WP(C)/36740/2025	M/S.LINCHPIN ENTERPRISES KALINGA CHHAK, CHOUDWAR, CUTTACK VS DEPUTY DIRECTOR (REVENUE) ESIC, BBSR	SOMANATH MISHRA VS	// () //
249	D-WP(C)/53129/2025 WP(C)/36741/2025	BANSHARI BEHERA VS STATE OF ODISHA	TAPANJYOTI PANI VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/52994/2025 WP(C)/36742/2025	ABHAY BEHERA VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KANPUR	SUVASHISH PATTANAIAK VS	// 0 //
251	D-WP(C)/53286/2025 WP(C)/36743/2025	SK. TALIM VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //
252	D-WP(C)/53184/2025 WP(C)/36744/2025	KRUSHNA CHANDRA CHHATOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	D-WP(C)/53357/2025 WP(C)/36745/2025	MD. ASLAM KHAN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
254	D-WP(C)/50828/2025 WP(C)/36746/2025	M/S. INDUSTRIAL ENGINEERING WORKS, ANGUL VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //
255	D-WP(C)/53227/2025 WP(C)/36747/2025	JYOTI RANJAN MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	D-WP(C)/42762/2025 WP(C)/36748/2025	ASHOK RANJAN BISWAL VS STATE OF ODISHA	SIDHESWAR RATH VS	// 0 //
257	D-WP(C)/52823/2025 WP(C)/36749/2025	BANSIDHAR ROUT VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
258	D-WP(C)/52278/2025 WP(C)/36750/2025	DR.ARUN KUMAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
259	D-WP(C)/53110/2025 WP(C)/36751/2025	SURENDRA JANKA VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //
260	D-WP(C)/52604/2025 WP(C)/36752/2025	BIKRAM SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
261	D-WP(C)/52824/2025	BHAJAHARI SAHOO	CHITTA RANJAN PATTNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36753/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/51897/2025 WP(C)/36754/2025	MANAGOBIND SETHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
263	D-WP(C)/52363/2025 WP(C)/36755/2025	SUMITRA BHOI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
264	D-WP(C)/52351/2025 WP(C)/36756/2025	RAGHU SINGRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
265	D-WP(C)/52657/2025 WP(C)/36757/2025	M/S.ASSTABHUJA ENGG. AND CONSTRUCTIONS, CUTTACK VS THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY VS	// 0 //
266	D-WP(C)/52838/2025 WP(C)/36758/2025	M/S ARUNI STONE CRUSHER, DHENKANAL VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE ,JAJPUR DIVISION	KAJAL SAHOO VS	// 0 //
267	D-WP(C)/52269/2025 WP(C)/36759/2025	DR.MAMATARANI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
268	D-WP(C)/52366/2025 WP(C)/36760/2025	GITANJALI BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
269	D-WP(C)/50594/2025 WP(C)/36761/2025	ANIL KUMAR RANA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
270	D-WP(C)/52330/2025 WP(C)/36762/2025	LAL BIHARI PATEL VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //
271	D-WP(C)/52345/2025 WP(C)/36763/2025	SAMBARA MUNDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
272	D-WP(C)/52117/2025 WP(C)/36764/2025	SHAKUNTALA MISHRA VS	NIRMAL CHANDRA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/52080/2025 WP(C)/36765/2025	STATE OF ODISHA AKSHAYA KUMAR MALLA VS	SATYANARAYAN MISHRA VS	// // 0
274	D-WP(C)/52403/2025 WP(C)/36766/2025	STATE OF ODISHA TINKU DAS VS	TUKUNA KUMAR MISHRA VS	// // 0
275	D-WP(C)/53186/2025 WP(C)/36767/2025	ADDL.DIST.MAGISTRATE, NABARANGAPUR SACHI NANDA SAMAL VS	SWAYAMJIT ROUT VS	// // 0
276	D-WP(C)/53435/2025 WP(C)/36768/2025	SUBHASHREE RAY NALINI PRAVA DEVI @ NALINI PRAVA KARAN VS	AMIT PATNAIK VS	// // 0
277	D-WP(C)/50565/2025 WP(C)/36769/2025	STATE OF ODISHA. AMULYA KUMAR DAS VS		// // 0
278	D-WP(C)/53415/2025 WP(C)/36770/2025	THE STATE OF ODISHA JYOTSNA BAGH VS	SUDHASHREE PASAYAT VS	// // 0
279	D-WP(C)/51934/2025 WP(C)/36771/2025	STATE OF ODISHA BANDITA MOHANTY VS	ABHIRAM SWAIN VS	// // 0
280	D-WP(C)/52439/2025 WP(C)/36772/2025	STATE OF ODISHA KALPATARU JENA VS	ANIRUDHA SANGANERIA VS	// // 0
281	D-WP(C)/51888/2025 WP(C)/36773/2025	STATE OF ODISHA NAMA SINGH VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
282	D-WP(C)/52946/2025 WP(C)/36774/2025	STATE OF ODISHA M/S NATWAR LAL BANSAL, SINDARGARH VS	ASHISH KUMAR SAMAL VS	// // 0
283	D-WP(C)/53259/2025 WP(C)/36775/2025	UNION OF INDIA DILLIP KUMAR KHATUA VS	BRAJA MOHAN SARANGI VS	// // 0
		SUB-COLLECTOR, JAGATSINGHPUR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/53262/2025 WP(C)/36776/2025	PRAPATI RANJAN BARIK VS SUB-COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
285	D-WP(C)/51793/2025 WP(C)/36777/2025	BASURIDIN KHAN VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
286	D-WP(C)/53034/2025 WP(C)/36778/2025	PANKAJ KUMAR PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
287	D-WP(C)/53045/2025 WP(C)/36779/2025	HEMANTA KUMAR ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
288	D-WP(C)/53011/2025 WP(C)/36780/2025	SAILABALA MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
289	D-WP(C)/53258/2025 WP(C)/36781/2025	M/S ORICLEAN PVT.LTD, CUTTACK VS STATE BANK OF INDIA	ABINASH BARIK VS	// 0 //
290	D-WP(C)/53287/2025 WP(C)/36782/2025	JEETENDRA HENDIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
291	D-WP(C)/52335/2025 WP(C)/36783/2025	SUNIL KUMAR NAIK VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //
292	D-WP(C)/53122/2025 WP(C)/36784/2025	SUBHABRATA JENA VS PURI KONARK DEVELOPMENT AUTHORITY,PURI	ASHOK KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/52339/2025 WP(C)/36785/2025	NIRMAL CHANDRA MALLIK VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
294	D-WP(C)/52991/2025 WP(C)/36786/2025	ADHAR KUMAR JAINA VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KANPUR	SUVASHISH PATTANAIAK VS	// 0 //
295	D-WP(C)/53278/2025	SUDARSHAN BEHERA	ASHOK KUMAR SARANGI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36787/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/53021/2025 WP(C)/36788/2025	PRADYUMNA KUMAR JENA VS LAXMIPRIYA JENA	MANAS RANJAN BAUG VS	// 0 //
297	D-WP(C)/53347/2025 WP(C)/36789/2025	BIDYADHAR BARIK VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
298	D-WP(C)/53385/2025 WP(C)/36790/2025	DIBYAJYOTI DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
299	D-WP(C)/53342/2025 WP(C)/36791/2025	BIKASH BARAL VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
300	D-WP(C)/53256/2025 WP(C)/36792/2025	SUDHIR PARIDA VS SUB-COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
301	D-WP(C)/53353/2025 WP(C)/36793/2025	SABITA DASH VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
302	D-WP(C)/53257/2025 WP(C)/36794/2025	NIRMALA DAS VS SUB-COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
303	D-WP(C)/52333/2025 WP(C)/36795/2025	BIJAYANANDA SENAPATI VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //
304	D-WP(C)/53214/2025 WP(C)/36796/2025	NARAHARI PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
305	D-WP(C)/51409/2025 WP(C)/36797/2025	PURNA CHANDRA KAR VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
306	D-WP(C)/51111/2025 WP(C)/36798/2025	BABULA DHAMEL VS	PRAMOD KUMAR TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/53076/2025 WP(C)/36799/2025	AMITA BISWAL MANOJ KUMAR SAHOO VS AUTHORIZED OFFICER, BANK OF BARODA, BHUBANESWAR MAIN BRANCH	SAILAZA NANDAN DAS VS	// // 0
308	D-WP(C)/52523/2025 WP(C)/36800/2025	M/S.LUXMI FINANCE CORPORATION, CUTTACK VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0
309	D-WP(C)/52338/2025 WP(C)/36801/2025	KISHORE KUMAR SAHU VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0
310	D-WP(C)/52984/2025 WP(C)/36802/2025	ADHIKARI SAHU @ SAHOO VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KHURDA	SUVASHISH PATTANAIAK VS	// 0
311	D-WP(C)/53365/2025 WP(C)/36803/2025	MAA DURGA WOMEN SELF HELP GROUP, MALDA, KORAPUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0
312	D-WP(C)/51834/2025 WP(C)/36804/2025	NABANITA JAGATY VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0
313	D-WP(C)/53400/2025 WP(C)/36805/2025	SAMIR KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
314	D-WP(C)/53423/2025 WP(C)/36806/2025	CHITALEKHA MOHANTY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0
315	D-WP(C)/53104/2025 WP(C)/36807/2025	PADMA CHARAN PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0
316	D-WP(C)/53033/2025 WP(C)/36808/2025	DEBASIS SARANGI VS STATE OF ODISHA	 VS	// 0
317	D-WP(C)/53212/2025 WP(C)/36809/2025	SANJAY KUMAR DASH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/53141/2025 WP(C)/36810/2025	PRAMILA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/53213/2025 WP(C)/36811/2025	RAGHAB BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
320	D-WP(C)/53124/2025 WP(C)/36812/2025	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
321	D-WP(C)/53306/2025 WP(C)/36813/2025	SAGAR KUMAR SETHI VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
322	D-WP(C)/53311/2025 WP(C)/36814/2025	SARAT KUMAR DAS VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
323	D-WP(C)/53328/2025 WP(C)/36815/2025	SANACHHUKU TUDU @ THAKUR TUDU VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
324	D-WP(C)/53300/2025 WP(C)/36816/2025	DIPTI BISHOYI VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
325	D-WP(C)/52705/2025 WP(C)/36817/2025	PRATAP KUMAR PATTANAYAK VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
326	D-WP(C)/52315/2025 WP(C)/36818/2025	RABINDRA TANKAR VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //
327	D-WP(C)/53334/2025 WP(C)/36819/2025	CHANDRAKANTA SAHOO VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //
328	D-WP(C)/53101/2025 WP(C)/36820/2025	SATYA PRAKASH PATTNAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
329	D-WP(C)/51539/2025	SUSHREE SANGITA PANDA	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36821/2025	VS	VS	0
		R.T.O., BALASORE		//
330	D-WP(C)/53332/2025	SANJAY KUMAR PATRA	RAKESH NAYAK	//
	WP(C)/36822/2025	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/52841/2025	TAPAS KUMAR PASAYAT	SIDHARTH SHANKAR PADHY	//
	WP(C)/36823/2025	VS	VS	0
		THE ODISHA STATE CO-OPERATIVE MILK PRODUCER, FEDERATION LTD.,BBSR		//
332	D-WP(C)/53361/2025	MAA DURGA WOMEN SELF HELP GROUP, KONAGAON, KORAPUT	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/36824/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/52626/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	//
	WP(C)/36825/2025	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/51706/2025	SUJIT KUMAR KARMI	DEBASHISH KUMAR PANDA	//
	WP(C)/36826/2025	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/53352/2025	LANU WANBOY AIMOL	BISWABIHARI MOHANTY	//
	WP(C)/36827/2025	VS	VS	0
		UNION OF INDIA		//
336	D-WP(C)/53363/2025	GUDI THAKURANI WOMEN SELF HELP GROUP, CHALANGUDA, KORAPUT	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/36828/2025	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/52728/2025	MANDAKINI CHOUDHURY	PRASHANTA KUMAR NAYAK	//
	WP(C)/36829/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/53315/2025	MANORANJAN MISRA	PRABIN DAS	//
	WP(C)/36830/2025	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/53027/2025	SABITANJALI PANIGRAHI	KURESH PRASAD DASH	//
	WP(C)/36831/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/51213/2025	PARAMANANDA SETHI	NIRANJAN PANDA	//
	WP(C)/36832/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/51892/2025 WP(C)/36833/2025	STATE OF ODISHA DEBASHRI PANIGRAHI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// // 0 //
342	D-WP(C)/51887/2025 WP(C)/36834/2025	DEBASHRI PANIGRAHI VS R.T.O, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
343	D-WP(C)/52193/2025 WP(C)/36835/2025	SANTILATA KUANR VS	PRAVAT KUMAR MUDULI VS	// 0
344	D-WP(C)/53048/2025 WP(C)/36836/2025	STATE OF ODISHA INDRAJIT DASH VS	SOUGAT DASH VS	// 0
345	D-WP(C)/53446/2025 WP(C)/36837/2025	THE PRINCIPAL SECY, LABOUR AND ESI DEPT.,BHUBANESWAR DEBASIS BHATTAMISHRA VS	KRISHNA CHANDRA SAHU VS	// 0
346	D-WP(C)/53305/2025 WP(C)/36838/2025	STATE OF ODISHA ARATI BEHERA VS	DINESH KUMAR PATRA VS	// 0
347	D-WP(C)/51973/2025 WP(C)/36839/2025	STATE OF ODISHA AJAY KUMAR PATTNAIK VS	LAXMIKANTA MOHANTY VS	// 0
348	D-WP(C)/51873/2025 WP(C)/36840/2025	STATE OF ODISHA KOILI BEHERA VS	PRADIPTA KISHORE BHUYAN VS	// 0
349	D-WP(C)/52380/2025 WP(C)/36841/2025	STATE OF ODISHA SUSHILA MALLIK VS	TUSAR KUMAR MISHRA VS	// 0
350	D-WP(C)/51755/2025 WP(C)/36842/2025	BANITA MALLIK SUSHIL @ SUSIL KUMAR SAHA VS	JAGAJIBAN PRADHAN VS	// 0
351	D-WP(C)/51895/2025 WP(C)/36843/2025	BARIPADA MUNICIPALITY, MAYURBHANJ SURYAKANTI NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/53497/2025 WP(C)/36844/2025	M/S. JOGENDRA SETHI, ANGUL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	ITISHREE TRIPATHY VS	// ()
353	D-WP(C)/52098/2025 WP(C)/36845/2025	SURENDRA SAI VIDYA MANDIR, VSS NAGAR, BBSR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
354	D-ABLAPL/37660/2025 ABLAPL/14661/2025	KAMULU JANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /197 /2025 () //
355	D-ABLAPL/38563/2025 ABLAPL/14662/2025	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR MOHANTY VS	/ /0 () //
356	D-ABLAPL/38684/2025 ABLAPL/14663/2025	AJAY KUMAR MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /671 /2025 () //
357	D-ABLAPL/38722/2025 ABLAPL/14664/2025	RANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /404 /2025 () //
358	D-ABLAPL/38751/2025 ABLAPL/14665/2025	LALITA MALLICK @ LALITA DEI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KONARK /259 /2025 () //
359	D-ABLAPL/39009/2025 ABLAPL/14666/2025	AMAR KHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	PURUNABAZAR /282 /2025 () //
360	D-ABLAPL/39014/2025 ABLAPL/14667/2025	TANKE PRADHANI @ TANKA PRADHANI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 J.M.F.C.,KHARIAR(Nuapada) 2(B)CC/000004/2025
361	D-ABLAPL/39050/2025 ABLAPL/14668/2025	BABULAL PATRA @ BABULA PATRA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	TELKOI /323 /2025 () //
362	D-ABLAPL/39035/2025 ABLAPL/14669/2025	SWADHIN KUMAR KHATUA @ SWADHIN KU KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /176 /2024 () //
363	D-ABLAPL/39149/2025	SHIBU GOCHHAYAT	DEBASISH SAMAL	BETNOTI /428 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14670/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/39307/2025 ABLAPL/14671/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	JAGATSINGPUR /992 /2025 () //
365	D-ABLAPL/39317/2025 ABLAPL/14672/2025	CHITTA RANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /413 /2025 () //
366	D-ABLAPL/39330/2025 ABLAPL/14673/2025	SUKANTA MAHARANA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /316 /2025 () //
367	D-ABLAPL/39333/2025 ABLAPL/14674/2025	PRAKASH LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /231 /2025 () //
368	D-ABLAPL/39092/2025 ABLAPL/14675/2025	P.SHINU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /701 /2025 () //
369	D-ABLAPL/39379/2025 ABLAPL/14676/2025	PINTU @ HARIHAR PATRA VS UNION OF INDIA (RAILWAY)	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) 2(C)CC/0000062/2025
370	D-ABLAPL/39093/2025 ABLAPL/14677/2025	LIPUN DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /781 /2025 () //
371	D-ABLAPL/39097/2025 ABLAPL/14678/2025	RUDRA PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /530 /2025 () //
372	D-ABLAPL/38969/2025 ABLAPL/14679/2025	KOLHO SAHOO @ BISHNU CHARAN SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /324 /2025 () //
373	D-ABLAPL/39380/2025 ABLAPL/14680/2025	KUDAN KUMAR JHA VS UNION OF INDIA(RAILWAY)	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) 2(C)CC/0000062/2025
374	D-ABLAPL/39106/2025 ABLAPL/14681/2025	SANTOSH @ SANTIA MALIK VS	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /364 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/39381/2025 ABLAPL/14682/2025	STATE OF ODISHA KALIA @ DIPAK RANJAN ROUT VS	GYANA RANJAN MOHAPATRA VS	// BARANGA /223 /2025 ()
376	D-ABLAPL/39116/2025 ABLAPL/14683/2025	STATE OF ODISHA KSHETRA MOHAN ROULL VS	PRAMOD KUMAR JENA VS	// BASTA /483 /2025 ()
377	D-ABLAPL/37307/2025 ABLAPL/14684/2025	STATE OF ODISHA BISHNU CHARAN MALLIK VS	OM PRAKASH SARAN VS	// KAMAKHYANAGAR /439 /2025 ()
378	D-ABLAPL/38839/2025 ABLAPL/14685/2025	STATE OF ODISHA BIBHU @ BIBHU PRASAD MAHAPATRA VS	CHEERA RANJAN SATAPATHY VS	// TALABANIA /233 /2025 ()
379	D-ABLAPL/39120/2025 ABLAPL/14686/2025	STATE OF ODISHA KISHOR @ KISHORE KUMAR PATEL VS	JULU KHANSAMA VS	// JHARSUGUDA SADAR /576 /2025 ()
380	D-ABLAPL/38295/2025 ABLAPL/14687/2025	STATE OF ODISHA RABINDRANATH BEHERA VS	SUSHANTA KUMAR JOSHI VS	// BANGOMUNDA /247 /2025 ()
381	D-ABLAPL/38907/2025 ABLAPL/14688/2025	STATE OF ODISHA MOTHER OF VICTIM/INFORMANT VS	PRIYA RANJAN SINGH VS	// MOTANGA /259 /2025 ()
382	D-ABLAPL/39172/2025 ABLAPL/14689/2025	STATE OF ODISHA ANAMA @ ANADI PALEI VS	SAROJ KUMAR DASH VS	// RASOL /359 /2025 ()
383	D-ABLAPL/39191/2025 ABLAPL/14690/2025	STATE OF ODISHA RAKESH PARASETH VS	ROHIT KUMAR SUNA VS	// KHANDAGIRI P.S. /895 /2025 ()
384	D-ABLAPL/39181/2025 ABLAPL/14691/2025	STATE OF ODISHA DR. ARUN KUMAR GIRI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /528 /2025 ()
385	D-ABLAPL/39188/2025 ABLAPL/14692/2025	STATE OF ODISHA DEBASHIS MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// BALANGA /252 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/39193/2025 ABLAPL/14693/2025	KALIA @ UMAKANTA SAMAL VS STATE OF ODISHA	PARSURAM PANDA VS	CHHENDIPADA /174 /2025 () //
387	D-ABLAPL/39155/2025 ABLAPL/14694/2025	BINOD BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /555 /2025 () //
388	D-ABLAPL/39198/2025 ABLAPL/14695/2025	CHAKRA SABAR @ CHAKRADHAR SABUR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /277 /2025 () //
389	D-ABLAPL/39200/2025 ABLAPL/14696/2025	KALIA SAHOO VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	CHHENDIPADA /612 /2025 () //
390	D-ABLAPL/39267/2025 ABLAPL/14697/2025	SATISH KUMAR TARAI @ SHATIS VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /992 /2025 () //
391	D-ABLAPL/39282/2025 ABLAPL/14698/2025	MINATI PRUSTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KONARK /263 /2025 () //
392	D-ABLAPL/39283/2025 ABLAPL/14699/2025	SAHIL KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /979 /2025 () //
393	D-ABLAPL/39343/2025 ABLAPL/14700/2025	SUMANTA KUMAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S.(BBSR) /379 /2025 () //
394	D-ABLAPL/39287/2025 ABLAPL/14701/2025	SIPU @ JYOTI RANJAN DASH VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BALUGAON P.S. /209 /2025 () //
395	D-ABLAPL/39284/2025 ABLAPL/14702/2025	MUKTAR ALLI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /979 /2025 () //
396	D-ABLAPL/38838/2025 ABLAPL/14703/2025	ARUN KUMAR SAHU VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	LALBAG /93 /2024 () //
397	D-ABLAPL/39017/2025	SANDEEP SINGH	SIDHARTHA DAS	RUGUDI /125 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14704/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/39121/2025 ABLAPL/14705/2025	SANTOSH KUMAR PARIDA @ BALIA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	AUL /730 /2024 () //
399	D-ABLAPL/39304/2025 ABLAPL/14706/2025	PRAHALLAD PAHI VS STATE OF ODISHA	SUSAMPAD HOTA VS	BHADRAK RURAL /804 /2025 () //
400	D-ABLAPL/39189/2025 ABLAPL/14707/2025	GHANASHYAM KARNA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	ATTABIRA /479 /2025 () //
401	D-ABLAPL/39318/2025 ABLAPL/14708/2025	GITARANI NAYAK @ GITANJALI NAYAK VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /130 /2025 () //
402	D-ABLAPL/39158/2025 ABLAPL/14709/2025	GORA @ SULTAN KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PURUNABAZAR /283 /2025 () //
403	D-ABLAPL/39159/2025 ABLAPL/14710/2025	NARAYAN ROUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /564 /2025 () //
404	D-ABLAPL/38997/2025 ABLAPL/14711/2025	BRAJA SUNDAR SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CAPITAL P.S. /746 /2021 () //
405	D-ABLAPL/39162/2025 ABLAPL/14712/2025	SK. GARIBULA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //
406	D-ABLAPL/39416/2025 ABLAPL/14713/2025	SHUBHASIS PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /588 /2025 () //
407	D-ABLAPL/39348/2025 ABLAPL/14714/2025	SK ZAFIRUDDIN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /790 /2025 () //
408	D-ABLAPL/39016/2025 ABLAPL/14715/2025	SONU KUMAR VS	SIDHARTHA DAS VS	JODA /157 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/39350/2025 ABLAPL/14716/2025	STATE OF ODISHA BABUL BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// BALIMI /251 /2025 () //
410	D-ABLAPL/39244/2025 ABLAPL/14717/2025	MANA @ MANDHATA PODH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /344 /2025 () //
411	D-ABLAPL/39359/2025 ABLAPL/14718/2025	SK. TOHIT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /750 /2025 () //
412	D-ABLAPL/39392/2025 ABLAPL/14719/2025	BABULA ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
413	D-ABLAPL/39036/2025 ABLAPL/14720/2025	HEMALATA BARAL VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	DHENKANAL SADAR /825 /2025 () //
414	D-ABLAPL/39395/2025 ABLAPL/14721/2025	SAROJ KUMAR BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /360 /2025 () //
415	D-ABLAPL/39163/2025 ABLAPL/14722/2025	DIPAK MALLIK VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	RAJKANIKA /331 /2023 () //
416	D-ABLAPL/39037/2025 ABLAPL/14723/2025	GAJENDRA KUMAR VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	KESINGA /181 /2022 () //
417	D-ABLAPL/39164/2025 ABLAPL/14724/2025	DASARATHI KARAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /258 /2025 () //
418	D-ABLAPL/38815/2025 ABLAPL/14725/2025	MADHUMITA MOHANTY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	MAHILA PS,SEC-3,ROURKELA /33 /2025 () //
419	D-ABLAPL/38817/2025 ABLAPL/14726/2025	BIBATSHA KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	MAHILA PS,SEC-3,ROURKELA /33 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/39167/2025 ABLAPL/14727/2025	SAIBYARANI MOHANTA @ SAIBARANI MOHANTA VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
421	D-ABLAPL/39496/2025 ABLAPL/14728/2025	FIROJA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDOMUNDA /275 /2025 () //
422	D-ABLAPL/38570/2025 ABLAPL/14729/2025	MAYA BATI AGRAWALLA @ MAYA AGARWALLA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /321 /2025 () //
423	D-ABLAPL/38809/2025 ABLAPL/14730/2025	SRICHANDAN MOHANTY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	MAHILA PS,SEC-3,ROURKELA /33 /2025 () //
424	D-ABLAPL/39083/2025 ABLAPL/14731/2025	DILLIP KUMAR BARAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	EOW,BHUBANESWAR /12 /2025 () //